in respect of another dispute raised by the Workers' Union of Katchal Rubber Plantation Project in Nicobar Islands also managed by the Rubber Board. Both the awards have been fully implemented by the Board.

## Amount due to JCI from Jute Mills

4731. SHRI NIREN GHOSH : Will the Minister of COMMERCE be pleased to state:

(a) what is the total amount of dues owed to Jute Corporation of India from the jute mills in regard to sale of jute;

(b) how much of it was in respect of (i) sales under the back-to-back agreement with the industry; (ii) sales on guaranteed payment terms (iii) others;

(c) whether the Chairman-cum-Man aging Director of the JCI was asked to investigate into the matter of backto-back agreement with a view to fixing responsibility; and

(b) if so, what were his findings?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE); (a) and (b). A statement is attached.

(c) and (d). The report of an enquiry conducted by Chairman-cum-Managing Director, Jute Corporation of India is now under examination in consultation with Central Vigilance Commission

## Statement

Dues	from	Jute	Mills	as	on	15-2	11-1980	
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									(Rupees in lakhs)						
										For Value	For Interest	Total			
Under Back-to-Back Agreement								495 · 60	863.31	1358.91					
Ay sinst Gaaranteed terms of payment.				•	•	•	•	494 • 14	<b>8∙ 3</b> 9	502 . 53					
Other	•	•		•	•	•	•	•	•	66 · 81	79·38	146 19			
									•						
Total:							1056 • 55	951.08	2007-63						

## Guidelines for Collaboration with Oil **Producing Gulf-Countries**

V. VIJAYA 4731-A. SHRI S. RAGHAVAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government have formulated fresh guidelines in regard to collaboration with oil producing gulfcountries;

(b) if so, the details thereof;

(c) whether agreement has any been signed with any of those countries; and

(d) which are the areas in which • collaboration is being sought?

MINISTER OF FINANCE THE (SHRI R. VENKATARAMAN): **(a)** to (d). Details of the policy permitting investment by oil exporting developing countries have been given in reply to Lok Sabha Questions No. SQ 175 dated 28-11-1980, USQ No. 1602 dated 28-11-1980 and SQ No. 267 dated 5-12-1980.

## **Complaints regarding transfer pricing** practices by foreign companies

BIR 4731-B. SHRI DHARAM SINHA: Will the Minister of FIN-ANCE be pleased to state:

(a) whether Government's attention has been drawn to the fact that foreign companies have been indulging in transfer pricing practices;